

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 238 OF 2015**

**&**

**APPEAL NO. 269 of 2015 & IA NOs. 434 & 435 OF 2015**

**&**

**APPEAL NO. 12 OF 2016 & IA NO. 24 OF 2016**

**Dated: 1<sup>st</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**APPEAL NO. 238 OF 2015**

**In the matter of:-**

**Gujarat Granito Manufacturers Association ...Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivasatava for R.1

Ms. Poorva Saigal for R.2

**APPEAL NO. 269 of 2015 &  
IA NOs. 434 & 435 OF 2015**

**Essar Power Gujarat Ltd. .... Appellant (s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Saahil Kaul

Counsel for the Respondent(s) : Ms. Suparna Srivasatava for R.1

Ms. Poorva Saigal for R.2

**APPEAL NO. 12 OF 2016 &**  
**IA. NO. 24 OF 2016**

:2:

**In the matter of:-**

<b>Essar Oil Ltd.</b>	<b>...Appellant(s)</b>
<b>Versus</b>	
<b>Gujarat Electricity Regulatory Commission &amp; Ors.</b>	<b>...Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Saahil Kaul

Counsel for the Respondent(s) : Ms. Suparna Srivasatava for R.1  
Ms. Poorva Saigal for R.2

**ORDER**

Learned counsel for the appellant is stated to be in some personal difficulty.

List these matters on **07.09.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**